

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 29.11.2021 (MONDAY)

COURT – II (VIRTUAL MODE)

12:00 Noon

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 438 of 2021	Vishnoo Mittal & Anr. Suspended Board of Director/ Shareholder/Resolution Applicant of Xalta Food and Beverages Pvt. Ltd. Vs. Naveen Kumar Jain Resolution Professional for Xalta Food and Beverages Pvt. Ltd.	Abhishek Anand	Brijesh Kumar Thamber

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

**By order of Hon'ble Chairperson
-sd/-
Registrar**